

| <b>PENDENCY REPORT AS ON 30-01-2023</b> |   |              |
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| <b>SI No.</b>                           | <b>Case Type</b>  | <b>Total</b> |
| 1                                       | ABLAPL- Anticipatory Bail   | 2957         |
| 2                                       | ADMLS-Admiralty Suits.  | 11           |
| 3                                       | AHO-Appeal Against High Court Order.  | 30           |
| 4                                       | Application Us 34 of the Act involving International Commercial Arbitration | 1            |
| 5                                       | ARBA-Appeals under Arbitration & Conciliation Act                           | 224          |
| 6                                       | ARBP-Petitions under Arbitration & Conciliation Act                         | 35           |
| 7                                       | AS-Admiralty Suit.  | 1            |
| 8                                       | BLAPL-Bail Application.   | 4078         |
| 9                                       | CEREF-Reference under Central Excise Act.                                   | 1            |
| 10                                      | CMAPL-Miscellaneous Applications.   | 2993         |
| 11                                      | CMPAT-Company Act.  | 82           |
| 12                                      | CMP-Civil Miscellaneous Petition  | 2512         |
| 13                                      | COA-Appeals against judgement in Comp.Pet.                                  | 20           |
| 14                                      | COAPL-Appl.in pending Proceeding(Comp. Act.)                                | 2            |
| 15                                      | CONTAC-Appeals against orders in Civil Contempt                             | 15           |
| 16                                      | CONTAR-Appeals against orders in Crl.Cont.matter                            | 1            |
| 17                                      | CONTC-Cotempt of Court Cases (Civil contempt)                               | 8806         |
| 18                                      | Contempt Petition in Berhampur Bench  | 1            |
| 19                                      | Contempt Petition in Bhubaneswar Bench                                      | 158          |
| 20                                      | Contempt Petition in Cuttack Bench  | 229          |
| 21                                      | Contempt Petition in Sambalpur Bench  | 4            |
| 22                                      | CONTR-Proceeding relating to Criminal Contempt                              | 175          |
| 23                                      | COPET-Original Petition (Companies Act.)                                    | 126          |
| 24                                      | CRA-Criminal Appeals  | 987          |
| 25                                      | CRLA-Appeal against Judgement/Sentence.                                     | 10802        |
| 26                                      | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                               | 1477         |
| 27                                      | CRLMA-Other Miscellaneous Application.                                      | 840          |
| 28                                      | CRLMC-Appl.under Sec.482 Cr.P.C.  | 7236         |
| 29                                      | CRLMP-Criminal Miscellaneous Petition                                       | 1041         |
| 30                                      | CRLREV-Criminal Revision.   | 9403         |
| 31                                      | CRLTR-Original Trial.   | 1            |
| 32                                      | CRMC-Criminal Miscellaneous Case  | 25           |
| 33                                      | CRP-Revision Petition.  | 167          |
| 34                                      | CRREV-Criminal Revision   | 235          |
| 35                                      | CS(OS)-Civil suits.   | 1            |
| 36                                      | CUSREF-Reference under Customs Act.   | 1            |
| 37                                      | CVA-Civil Appeals   | 3            |
| 38                                      | CVREV-Civil Revision.   | 15           |
| 39                                      | CVRVW-Civil Review.   | 19           |
| 40                                      | DSREF-Confirmation under Sec.336 Cr.P.C.                                    | 4            |
| 41                                      | EC-Execution Case.  | 1            |
| 42                                      | ELA-Appeals from Judgement in Election Pet.                                 | 14           |
| 43                                      | ELPET-Election Petitions.   | 26           |
| 44                                      | EXFA-Execution First Appeal.  | 2            |
| 45                                      | EXOS-Execution Application.   | 4            |
| 46                                      | EXP-Execution Petition.   | 27           |
| 47                                      | FA-First Appeal   | 1085         |
| 48                                      | FAO-First Appeal from Orders.   | 3309         |

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| 49 | FA(OS)-FA from Judgement in original suits.              | 1    |
| 50 | GA-Government Appeals                                    | 111  |
| 51 | GCRLA-Government Appeals                                 | 412  |
| 52 | GUAP-Pet. under Guardianship and Wards Act.              | 8    |
| 53 | IP(M)-Main Petition (Insolvency Act)                     | 1    |
| 54 | ITA-Appeals Income-tax                                   | 289  |
| 55 | JCRA-Jail Criminal Appeals                               | 13   |
| 56 | JCRLA-Jail Criminal Appeal                               | 1126 |
| 57 | JCRLRV-Jail Criminal Revision.                           | 8    |
| 58 | JCRMC-Jail Criminal Misc.Case.                           | 1    |
| 59 | LAA-Appeals (Land Acquisition Act)                       | 917  |
| 60 | LAREF-References (Land Acquisition Act)                  | 1    |
| 61 | LPA-Letters Patent Appeals.                              | 24   |
| 62 | MACA-Motor Accident Appeals.                             | 5575 |
| 63 | MAC-Motor Accident Claims.                               | 1    |
| 64 | MA-Miscellaneous Appeals                                 | 52   |
| 65 | MATA-Matrimonial Cases (Appeals)                         | 1054 |
| 66 | MFA-FA against Spl. Jurisdiction Cases.                  | 5    |
| 67 | MJC-Misc.Judicial Case.                                  | 59   |
| 68 | MSA-SA from judgements in Misc. Cases.                   | 92   |
| 69 | OCRMC-Original Crl. Miscellaneous Case                   | 97   |
| 70 | OJC-Original Jurisdiction case (Writ)                    | 889  |
| 71 | OREF-References.   | 1    |
| 72 | OS-Original Suit.  | 1    |
| 73 | OTAPL-Other Tax Applications.                            | 61   |
| 74 | OTC-Other Tax Case.                                      | 1    |
| 75 | OVTA-Tax Appeal Under OVAT Act                           | 3    |
| 76 | RCFA-First Appeals(Rent Control Matters)                 | 1    |
| 77 | Review Petition in Bhubaneswar Bench                     | 75   |
| 78 | Review Petition in Cuttack Bench                         | 98   |
| 79 | RFA-FA from Judgement and Decree in Suit                 | 2128 |
| 80 | RPFAM-Revision US 19 of Family Court Act.                | 1513 |
| 81 | RSA-Second Appeal from Judgement and Decree.             | 6753 |
| 82 | RVWPET-Review Petition.                                  | 2077 |
| 83 | SAO-Second Appeal from Appellate Order.                  | 216  |
| 84 | SA-Second Appeal   | 2116 |
| 85 | SCLP-Pet.for leave to appeal to Supreme Court            | 1    |
| 86 | SJC-Special Jurisdiction Case (Tax Matters)              | 165  |
| 87 | SM-Suo Motu.   | 43   |
| 88 | SPA-Sp.Appeal before DB ...                              | 1    |
| 89 | STAPL-Appl.for direction to make a reference.            | 1    |
| 90 | STREV-Sales Tax Revision.                                | 525  |
| 91 | TA-Tax Appeal  | 11   |
| 92 | TEST-Testamentary Cases.                                 | 1    |
| 93 | TREV-Tax Revesion  | 34   |
| 94 | TRPCRL-Transfer Petition for transfer of Crl. Proceeding | 301  |
| 95 | TRP(C)-Transfer Petition under Sec.24 CPC                | 848  |
| 96 | WA-Appeals before DB against SB Judgement                | 3579 |
| 97 | WPC(OAB)-Original Application in Berhampur Bench         | 27   |
| 98 | WPC(OAC)-Original Application in Cuttack Bench           | 4137 |
| 99 | WPC(OA)-Original Application in Bhubaneswar Bench        | 1797 |

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| 100                | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench  | 111           |
| 101                | WPC(OAPPC)-Original Application Permission Petition in Cuttack | 49            |
| 102                | WPC(OAS)-Original Application in Sambalpur Bench               | 94            |
| 103                | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                    | 349           |
| 104                | WPC(TAC)-Transfer Application in Cuttack Bench                 | 78            |
| 105                | WPC(TA)-Transfer Application in Bhubaneswar Bench              | 6             |
| 106                | WPC(T)-Temporary Number in Bhubaneswar                         | 15            |
| 107                | WP(C)-Writ Petition under Art.226 and 227.                     | 63251         |
| <b>Grand Total</b> |  | <b>160391</b> |